

- Under National Family Planning Indemnity Scheme the clients are indemnified in the unlikely events of deaths, complications and failures following sterilization.
- Private/ NGO facilities have been accredited to increase the provider base for family planning services under PPP.

Aadhaar number for availing TB treatment

†1909. SHRI VIVEK K. TANKHA:

SHRI HARIVANSH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government has made Aadhaar number compulsory for treatment of Tuberculosis (TB) with Government assistance, if so, the reasons therefor; and

(b) whether to deprive a patient without Aadhaar number from treatment is not a clear violation of Supreme Court's direction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) No. Aadhaar number is not compulsory for treatment of Tuberculosis (TB) with the Government assistance. However, AADHAAR is required for claiming the financial benefits under Revised National Tuberculosis Control Programme (RNTCP).

(b) Does not arise.

Raid by CDSCO

1910. SHRI AMAR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Central Drugs Standard Control Organisation (CDSCO) has recently raided the premises of several chemists in Bhagirath Place, Delhi where large quantity of spurious or sub-standard drugs worth crores of rupees are sold to the customers;

(b) if so, what are the details thereof along with the number of chemists arrested in this regard; and

†Original notice of the question was received in Hindi.